

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

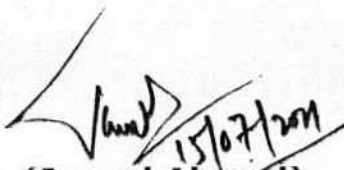
Subject: Declaration of holiday on account of Eid-ul-Azha on 22nd of July, 2021 (Thursday).

NOTIFICATION

No. 683 of 2021/RG/NG Dated:- 15-07-2021

It is hereby notified for information of all the concerned that in connection with Eid-ul-Azha, 22nd July, 2021 (Thursday) shall be observed as holiday in the Hon'ble High Court of Jammu and Kashmir and in lieu thereof 27th November, 2021 (Saturday) is declared as working day for the Hon'ble High Court.

By order.


(Jawad Ahmed)
Registrar General

No: 33602-17 of 2021/RG/NG Dated 15-07-2021

Copy of the above forwarded to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court Wing, Srinagar
5. Registrar Computers, High Court of J&K, Srinagar
...for information.
6. Director J&K Judicial Academy, Srinagar
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Director Finance, High Court Main wing, Srinagar
...for information and necessary action.
9. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
10. Administrative Officer, Advocate General Office, Srinagar
11. In Charge, Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
12. Order file.


Registrar General